



LEGISLATIVE ASSEMBLY STATE OF GOA

The Goa University (Amendment) Bill, 2009

(Bill No. 17 of 2009)

(As passed by the Legislative Assembly State of Goa)

**GOA LEGISLATURE SECRETARIAT
ASSEMBLY HALL, PORVORIM, GOA
AUGUST, 2009.**

**The Goa University (Amendment)
Bill, 2009**

(Bill No.17 of 2009)

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BILL

*further to amend the Goa University Act, 1984
(Act No.7 1984).*

Be it enacted by the Legislative Assembly of Goa
in the Sixtieth Year of the Republic of India, as
follows:-

1. Short title and commencement.— (1) This Act
may be called the Goa University (Amendment) Act,
2009.

(2) It shall be deemed to have come into force
with effect from 31-5-2009.

2. Substitution of section 15A.— For section
15A of the Goa University Act, 1984 (Act 7 of 1984),
the following section shall be substituted,
namely:—

“15 A Retirement age:— (1) The retirement
age on superannuation of the teaching staff of
the Goa University and of the affiliated Colleges
of the Goa University, whether aided by the
Government or not, including the Principals of
such Colleges, shall be sixty two years:

Provided that any member of the teaching staff referred to above who is due to retire on superannuation at sixty two years such member of the teaching staff shall be allowed to retire from the afternoon of the last day of the month in which age of superannuation is attained.

(2) The retirement age on superannuation of persons other than the teaching staff of the Goa University and of the affiliated colleges of the Goa University, whether aided by the Government or not, shall be sixty years only.